

12  
C

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

---

APPLICATION NUMBER : CP 201/16  
PETITION NUMBER : TP 192/17  
NAME OF THE PETITIONER (S) : AIRWATCH TECHNOLOGIES INDIA PVT. LTD.  
NAME OF THE RESPONDENT (S) : ----  
UNDER SECTION : 391-394

---

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
-------	--	--	-----------

---

ORDER

None appeared for Petitioner's Company. Notice to the Petitioner. Registry to issue notice to the Petitioner,

2. Posted to 13.3.2017.

  
MEMBER(J)

  
MEMBER(T)